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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.250/9/HDB/2017
NAME OF THE COMPANY	Venkateshwara Hatcheries Pvt Ltd
NAME OF THE PETITIONER(S)	Betul Oil Limited
NAME OF THE RESPONDENT(S)	Venkateshwara Hatcheries Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PRANAY SOHINI	Adv	PRANAY SOHINI @YAHOO.IN 9718386832	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv	9849387366	

Heard Shri Pranay Sohini, Learned Counsel for the Petitioner and Shri D. Narendar Naik, Learned Counsel for the Respondent.

Post the case on 18.12.2017 for orders.



Member (T)



Member (J)

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